## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 573/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company		Asset Reconstruction Co. (I) LtdVs-Ram Sarup Industries Ltd.		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
). 2-	JISHNU RAJIU SJOHAR	CHOUDHURY ADL DAS, ADV THA SHARMA	Cospense Debt	as Allero
3.	MR. DSBAR	HAH, SR ADV. BHUTEKTA, ADV. CHA BASU, ADV. NAKSHI MANOT,	ARCIL FINANCIAL CREDITOR	1/12/17

## ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard the part arguments of the Ld. Counsel for the financial creditor.

List on 15/12/2017 for remaining arguments.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)